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20.	Uttar Pradesh	State Planning Board	1. Chief Minister (Ex-Officio) 2. Finance Minister (Ex-Officio) 3. Minister 4. Non-Officials 5. Officials 6. Secretary, Planning	— Chairman — Dy. Chairman <i>Members</i> 1 5 (Including one part time) 4 Member-Secretary
21.	West Bengal	State Planning Advisory Board Committee	1. Chief Minister 2. Minister-in-Charge Development and Planning Department 3. Ministers 4. MPs 5. Non-Officials 6. Non-Officials 7. Officials	— Chairman (Ex-Officio) — Vice-Chairman (Ex-Officio) <i>Members</i> 2 (Full time) 1 (Part time) 5 (Full time) 5 (Part time) 2 (Full time)

Central Assistance for the Sunderban Development Project

3537. SHRI INDRAJIT GUPTA: Will the Minister of PLANNING be pleased to state:

(a) whether any Central assistance is being provided for the Sunderban Development Project of the West Bengal Government under the Sixth Plan;

(b) whether Government have sought and obtained any World Bank aid for the said project; and

(c) the main aims and objects of the project?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) No, Sir.

(b) Government have sought aid from the International Fund for Agricultural Development (IFAD). The

IFAD is processing this project for assistance.

(c) The aims and objectives of the project are (i) to improve the agricultural production potential through improved drainage and water control, (ii) to increase cropping intensity by establishing irrigation facilities (iii) to initiate schemes for the systematic development of brackish water Aquaculture, and forestry and (iv) to improve transportation facilities and marketing infrastructure.

Uttarkhand Movement in West Bengal

3538. SHRI A. T. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the "Uttarkhand" movement has been recently stepped up in North Bengal;

(b) the causes therefor; and

(c) the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). According to available information a body called the Uttarkhand Dal has raised the demand for separate Uttarkhand State comprising of 5 districts of North Bengal. The Uttarkhand leaders have reportedly highlighted the alleged indifference of the State Government towards the people of the area and the lack of adequate developmental activities.

(c) The Government are of the view that the removal of regional imbalances in economic development in a particular State is essentially a matter to be tackled by the State Govt. through the mechanism of planning and that the creation of a separate State would be no answer to the problem.

Woman patient raped in J.P. Hospital, Delhi

3539. SHRI MANPHOOL CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether on the night of the 11th June, 1980, a woman patient was raped by a police constable on duty in the J. P. Hospital of Delhi;

(b) whether this sordid act of constable has spread a sensation in the Capital; and

(c) the action taken against the accused police constable?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Shrimati Anjali, wife of Shri Amarjit resident of 10/23, Gita Colony, Delhi, made a complaint that on the night between 11/12th June, when she was sleeping out in the lawn of J. P. Hospital, she was taken away by a person dressed in Khaki pant and white bush-shirt and criminally assault-

ed. She also complained that the person was probably a police constable. On this complaint, a case of rape has been registered at Police Station, Daryaganj. Constable Balbir Singh, No. 956-C, who was on duty in the J.P. Hospital on the night between 11/12th June, 1980 was arrested on 12th June, 1980, and is in judicial custody. He has also been placed under suspension.

News item captioned 'Delhi Towers that can turn into Infernos'

3540. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'Delhi towers that can turn into infernos' appearing in the "Times of India", New Delhi dated the 5th June, 1980;

(b) if so, the reaction of Government thereto;

(c) the steps which are being taken to prevent such fires breaking out so frequently in the high-rise buildings in the capital; and

(d) what precautions are being taken to prevent such mishaps in the future planning and construction of high-rise buildings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) to (d). The fire which was referred to in the news item on 5th June, 1980 was a minor one. Intimation about the outbreak of fire was received by the Delhi Fire Service at 11.14 hrs. It had been brought under control by 11.35 hrs.

The Delhi Municipal Corpn. had been advised to revise their building bye-laws. They were assisted in this work by a Panel headed by the Chairman, National Building Code of India and having representatives from